

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

RAJYA SABHA

QUESTION NO 23.02.2011

ANSWERED ON

RELEASE OF CENTRAL ASSISTANCE TO ANDHRA PRADESH UNDER NCCF .

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Shri Nandi Yellaiah

Will the Minister of HOME AFFAIRS be pleased to state :-

(a) whether Government of Andhra Pradesh had submitted a memorandum on 15th October, 2009 seeking Central financial assistance of ` 11609.25 crores from National Calamity Contingency Fund (NCCF) and under various Central schemes for relief and restoration of damaged infrastructure due to floods and heavy rains during the months of September and October, 2009 which was later revised to ` 11,707.85 crores and furnished to inter-Ministerial Central team on 10th November, 2009;

(b) if so, the Central Ministries/Department-wise details thereof;

(c) the funds released to Andhra Pradesh Government against each proposal by each Central Ministry/Department; and

(d) by when the entire demanded financial assistance is likely to be released, sector and item-wise separately?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): During the field visit of Inter-Ministerial Central Team (26-29 October 2009) for on the spot assessment of damage reported in a memorandum from State Government on 19th October 2009, seeking

Central financial assistance from National Calamity Contingency Fund (NCCF), the State of Andhra Pradesh submitted its revised memorandum for the floods of September, 2009 and projected a total requirement of funds amounting to Rs. 11707.85 crore which included Rs. 3163.64 crore for immediate relief operations and Rs. 8544.21 crore for permanent restoration.

As per items & norms of calamity relief fund the admissibility of requirement of funds for immediate relief was assessed. The High Level Committee (HLC) in its meeting held on 4th January, 2010, inter-alia, considered the request of the Government of Andhra Pradesh, based on the report of the Inter-Ministerial Central Team (IMCT) and recommendations of the Inter Ministerial Group (IMG) thereon, as well as extant items and norms of assistance from Calamity Relief Fund (CRF)/NCCF, approved Rs. 606.78 crore from NCCF subject to adjustment of 75% of balance available in the Stated CRF account for instant calamity. HLC also approved Rs. 69.78 crore from Special Component of National Rural Drinking Water Programme (NRDWP) for repair of damaged drinking water supply works.

After adjusting the amount of Rs. 500 crore released earlier on 28th October, 2009, on an `on account` basis from NCCF by Government of India, an amount of Rs. 106.88 crore for floods was released from NCCF on 20th January 2010.

In addition, an amount of Rs. 418.23 crore allocated to the State in the CRF for the year 2009-10, comprising Rs. 313.67 crore as Central contribution and Rs. 104.56 crore as State contribution was also made available with the State Government of Andhra Pradesh.